

Name of the Corporate Debtor: Karaikal Port Private Limited; Date of Commencement of CIRP: 29-04-2022; List of Creditors as on: 02-11-2022; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	29638471597	1	29592925467	99.38	0	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	95	31288888	23	9247965	0.03	0	0		Annexure 6
7	Operational creditors (Government Dues)	4	425921620	1	45392	0.00	109326207	0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	140	356163690	120	174420425	0.59	0	0	36260282	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		240	30451845795	145	29776639249	100.00	109326207	529620057	36260282	